

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

MA 477/97 in OA 123/97

DT. OF ORDER : 09-05.1997

Between :-

1. The Chief Engineer Factory,
SP Road, Sec'bad-500 003.
2. The Chief Engineer,
Southern Command, Pune.
3. The Engineer-in-Chief Army
Headquarters, New Delhi-110 011.
4. The Under Secretary to Govt.
of India,
M/o Defence, New Delhi.

... ... Petitioners/Respondents

And

A.Shamsuddin

... ... Respondent/Applicant

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Counsel for the Applicants : Shri K.Ramulu, Addl.CGSC

Counsel for the Respondent : Shri Siva

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CORAM:

THE HON'BLE SHRI H.RAJENDRA PRASAD : MEMBER (A) *91*

(Order per Hon'ble Shri H.Rajendra Prasad, Member (A)).

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... 2.

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(Order per Hon'ble Shri H.Rajendra Prasad, Member (A)).

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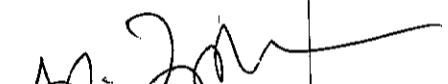
Heard Ms.Saba for Shri K.Ramulu, learned standing counsel for the miscellaneous applicants. None for the respondents.

2. For the submissions and reasons contained in the MA, the respondents are given two months time from 27-4-97 to implement the order dt.27-2-97.

3. No further extention shall either be asked or granted. Thus the MA is disposed of. No costs.


(H.RAJENDRA PRASAD)
Member (A)

Dated: 9th May, 1997
Dictated in Open Court.


Mr. John
Deputy Registrar (O)ce

av1/

M.A.477/97

To

1. The Chief Engineer Factory,
SP Raod, Secunderabad-3.
2. The Chief Engineer, Soutehrn Command, Pune
3. The Engineer-in-Chief, Army Headquarters,
New Delhi-11.
4. The Under Secretary to Govt.of India,
Ministry of Defence, New Delhi.
5. One copy to Mr.K.Ramulu, Addl.CGSC.CAT.Hyd.
6. One copy to Mr.Siva, Advocate, CAT.Hyd.
7. One spare copy.

pvm.

~~SPK~~
116(97)
COURT

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE

VICE-CHAIRMAN

and

THE HON'BLE MR.H. RAJENDRA PRASAD:M(A)

Dated: 9 - 5 - 1997

ORDER/JUDGMENT

M.A./P.A./C.A. No.

477/97

in

C.A. No.

123/97

T.A. No.

(w.p.)

Admitted and Interim directions
Issued.

Allowed

Disposed of with directions

Dismissed.

Dismissed as withdrawn

Dismissed for default.

Ordered/Rejected.

No order as to costs.

pvm

